

CCA. 47/04
in
OANo. 505/02

17/01/06

Hon Mr. A.K. Bhatnagar, J.M.
Hon Mr. D.R. Tiwari, A.M.

Since the order dated 10/04/03 has been recalled by a separate order passed in MA 179/03 in OANo 505/02, therefore, ^{this} Contempt application does not survive. Accordingly, Contempt Application is dismissed and notices issued to the respondents, are discharged.

D.R.
A.M.

A.K.
J.M.

(M)